

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 3252

TO BE ANSWERED ON 18th DECEMBER, 2015/ AGRAHAYANA 27, 1937 (SAKA)

PUBLIC INVESTMENTS IN REALTY SECTOR

QUESTION

3252: **DR. K. GOPAL**

Will the Minister of **FINANCE** be pleased to state:

- (a) whether the Government has made assessment of the safety of public investment in the real estate sector in the back drop of massive delivery defaults to consumers;
- (b) if so, the details thereof; and
- (c) the safeguards put in place by the Government to protect public investment in this sector?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI JAYANT SINHA)

- (a) to (c) Ministry of Housing and Urban Poverty Alleviation has piloted the Real Estate (Regulation & Development) Bill in order to establish the Real Estate Regulatory Authority for regulation and promotion of the real estate sector in an efficient and transparent manner and to protect the interests of consumers.
